

No promotional avenues have been provided to the following posts which do not have the feeder posts in the Samiti:

Sl. No.	Name of the Post
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(A) *Headquarters/Regional Office Cadre:*

1. Junior System Analyst
2. Audit Assistant
3. Legal Assistant
4. Statistical Assistant
5. Editorial Assistant
6. Hindi Translator
7. Computer Operator
8. Electrician
9. Driver

(B) *Vidyalaya Cadre:*

1. Staff Nurse
2. Catering Assistant
3. Electrician-cum-Plumber

Declaration of Bishnupur as World Heritage Site

2696. SHRI YADLAPATI VENKAT RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Bishnupur in West Bengal has been declared as World Heritage site;

(b) if so, the reasons for non payment of value of land acquired adjacent to temple to the original owner so far; and

(c) the steps proposed to propagate its tourist value?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) The Archaeological Survey of India has already deposited the compensation value of the land to be acquired adjacent to Jor Bangla and Lalji temples with the Collector, District Bankura (W.B.) for effecting payment to the land owners.

(c) Bishnupur figures as an important tourist destination in the tourism promotion programmes of Department of Tourism, Government of India and Department of Tourism, Government of West Bengal. In addition to taking care of proper maintenance and upkeep of the monuments at Bishnupur, the Archaeological Survey of India has also published guide books and picture post cards for creation of interest among tourists.

Grievances of IGNC A Employees

2697. SHRI RAJ NATH SINGH:
SHRI SURYABHAN PATIL
VAHADANE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Starred Question 242 given in the Rajya Sabha on 12th June, 1998 and State:

(a) whether the genuine grievances of the employees of IGNC A still remain unresolved, viz. regularisation of the strike period;

(b) if so, the reasons for the inordinate delay despite clear instructions from Government to the Member Secretary;

(c) the progress made in each case in this context since 10th June, 1998;

(d) the likely time-frame within which their grievances are likely to be redressed; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) According to the information furnished by IGNC A, they had set up a Committee of Officers on 12th June, 1998 itself to look into the issues related to the dharana/strike and to advise in the manner in which the dharana/strike period could be treated. The Committee had held several meetings and has sought time upto 18th July, 1998 to submit its report.